प्रो. मनोज कुमार झा (बिहार): महोदय, मैं माननीय सदस्य द्वारा उठाये गये विषय से स्वयं को सम्बद्ध करता हूं।

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI BHASKAR RAO NEKKANTI (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

Demand to set up a National River Rejuvenation mechanism

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, there is a need to set up National River Rejuvenation Mechanism for monitoring pollution mitigation efforts and rejuvenation of all polluted river stretches in the country. Despite Government's efforts to curb water pollution, the condition of our country's rivers continues to deteriorate.

In 2018, the Central Pollution Control Board identified 351 river stretches on 323 rivers as polluted. Maharashtra has the highest number of polluted river stretches, at 53. Our rivers continue to be polluted due to mismanagement of waste water treatment and disposal. For instance, urban India produces nearly 62,000 million litres of sewage. The capacity to treat sewage is 62 per cent while only 44 per cent of that capacity is utilized, as per the National Green Tribunal. This would result in nearly 28,000 million litres of waste water flow directly into our water bodies.

Another contributor to river pollution is industrial effluents. The NGT observed that 1,831 industries were operating without effluent treatment plants, effectively allowing the disposal of untreated effluents into the rivers.

In light of the continued pollution of rivers, the NGT directed the Ministry of Jal Shakti to take steps to control and monitor water pollution in rivers, as also to take up rejuvenation of all polluted stretches of rivers, which may be named as the National River Rejuvenation Mechanism.

With the increasing need for unpolluted and clean water, the Ministry of Jal Shakti must follow the direction of the NGT and set up the National River Rejuvenation Mechanism at the earliest.

DR. SASMIT PATRA (Odisha): Sir, I associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI BHASKAR RAO NEKKANTI (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

श्री रेवती रमन सिंह (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाये गये विषय से स्वयं को सम्बद्ध करता हूं।

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाये गये विषय से स्वयं को सम्बद्ध करता हूं।

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाये गये विषय से स्वयं को सम्बद्ध करता हूं।

चौधरी सुखराम सिंह यादव(उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाये गये विषय से स्वयं को सम्बद्ध करता हूं।

Demand to extend the benefit of the P.M. Kisan Yojana and Kisan Credit Card to all farmers

श्री राम नाथ ठाकुर (बिहार): सभापित महोदय, देश में 2015-16 में कृषि गणना हुई थी, जिसके अंतर्गत 14.5 करोड़ कृषक परिवारों की पहचान की गई। इनमें से 79 प्रतिशत परिवार छोटे तथा मझोले स्तर के थे तथा 14 प्रतिशत परिवार ऐसे थे, जिनके पास जोत के लिए अपनी भूमि नहीं थी, लेकिन 'पीएम किसान योजना' के तहत केवल 9 करोड़ परिवार ही इसका लाभ प्राप्त कर रहे हैं। मसलन इस गणना के अनुसार बिहार में कुल 1.64 करोड़ किसान परिवार हैं, लेकिन उनमें से केवल 52 लाख परिवार ही इस योजना के तहत 6 हज़ार रुपये वार्षिक प्राप्त कर पा रहे हैं।

यदि किसानों को बैंकों द्वारा दिये जाने वाले अल्पावधिक कर्ज़ की बात करें तो केवल 6.5 करोड़ किसानों के पास ही किसान क्रेडिट कार्ड हैं, जिनके माध्यम से वे खाद, बीज, आदि के लिए जरूरत के समय कर्ज़ ले पाते हैं। बैंकों के लिए यह लक्ष्य निर्धारित किया जाना चाहिए कि सभी किसानों को किसान क्रेडिट कार्ड उपलब्ध करायें। ऐसा प्राय: देखा गया है कि बैंक इस मामले में